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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 17792/2025

VIVEK YADAVPetitioner

Through: Mr. Amit Kumar, Mr. Sunny Kumar, Mr. Nitish Kumar Mishra, Ms. Khushboo Sharma, Advs.

versus

THE UNION OF INDIA AND ORSRespondents

Through: Mr. P. S. Singh CGSC, Rahul Mourya, GP, Mr. Ashutosh Bharti, Ms. Minakshi Singh, Ms. Shivangi Sharma, Advs. for R1.

Mr. Ravinder Agarwal, Mr. Manish Kumar Singh, Mr. Vasu Agarwal, Mr. Lekh Raj Singh, Advs. for R2.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA <u>ORDER(ORAL)</u>

% 26.11.2025

This case is being taken up today as 25 November 2025 was declared as holiday on the occasion of 350^{th} anniversary of 'Guru Teg Bahadur's Martyrdom Day'.

C. HARI SHANKAR, J.

- 1. Learned Counsel for the petitioner seeks leave to withdraw this writ petition as he submits that he would seek appropriate remedy as may be available in law.
- **2.** The petition is dispose of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 26, 2025/AT